

made in the Aligarh Muslim University (Amendment) Act, 1972. This work is likely to be completed during 1973-74.

#### Development of Calcutta Port

39. SHRI RAM PRAKASH :

SHRI MUHAMMED KHUDA  
BUKHSB :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Calcutta port has been completely neglected for the last 10 years;

(b) whether the Calcutta port workers have no load to handle and remain idle for most of the time ; and

(c) if so, the causes thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):

(a) No.

(b) and (c) . It is a fact that due to decline in traffic, Calcutta Port has not been able to find work for about one third of its labour strength, during the last few years.

#### Loss incurred by National seeds Corporation

40. SHRI RAM PRAKASH :

SHRI MUHAMMED KHUDA  
BUKHSB :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Seeds Corporation has been incurring heavy losses during the last few years and

(b) if the so, reasons therefor and the steps Government propose to take to wipe out the loss ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNA-SAHEB P. SHINDE) : (a) No Sir. The National Seeds Corporation has been making profits during the last five years, except for a loss of Rs. 25.05 lakhs in 1968-69.

(b) The loss in 1968-69 was due to several reasons like general recession in seed industry, change in marketing pattern,

inadequate market intelligence in seed industry and natural calamities. The Corporation has taken necessary steps to overcome the losses, which include rationalisation and diversification of production programmes based upon their own assessment and creating country-wise marketing and distribution net work.

#### House Building Societies Registered in Delhi under group housing scheme

41. SHRI RAM PRAKASH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number and names of House Building Societies registered in Delhi under Group Housing Scheme ; and

(b) the names of Group Housing Societies eligible for the allotment of land in Delhi in the first lot and the priorities allotted to these Societies ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) 130. Statement is laid on the Table of the House. [Placed in library. See No. LT 3185/72]. There are also 34 more Societies which were registered before May, 1961. They have been given the option to opt for allotment of land on Group Housing basis.

(b) The following Six Societies :—

1. Tara Cooperative House Building Society ;
2. Navketan Cooperative House Building Society ;
3. Kalkaji Best Friends Cooperative House Building Society ;
4. Press Association Cooperative House Building Society ;
5. Business and Professional Women Cooperative Group House Building Society ; and
6. Yamuna Cooperative House Building Society.

are being allotted land, in view of the earlier commitments made with them in the

first lot. All the other Societies will be considered for allotment of land in the order of their date of registration.

**Actual Requirements of houses for landless workers in rural areas**

**42. SHRI K. LAKKAPPA :**

SHRI C. T. DHANDAPANI: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Centre has asked all the States to submit before June reports on the actual requirements of houses for the landless workers in the rural areas ;

(b) if so, the broad details of the information received from each State ; and

(c) whether Government are confident to provide house-sites to the workers by August 15, 1973 ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) Yes.

(b) A statement indicating the broad details of the demands so far received from various States under the new Central Sector Scheme for Provision of House-sites Landless Workers in Rural Areas, is laid on the Table of the House. [*Placed in Library. See No. LT-3186/72*]

(c) Efforts are being made to accelerate the implementation of the Scheme so as to cover the wh country oleas early as possible.

**Production of University Level Books in States in Regional Languages**

**43. SHRI K. LAKKAPPA :**

SHRIP. M. MEHTA :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Union Government have expressed unhappiness and concern over the poor response from most States in regard to the production of University level books in the regional languages ; and

(b) if so, the names of States where th progress is slow ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAV): (a) and (b). Government of India is aware of the slow progress in the matter of writing of books at the university level in the regional languages. Remedial measures have been taken from time to time in consultation with the State Governments.

A statement showing the progress of book production in different States is laid on the Table of the House. [*Placed in Library. See No. LT-3187/72*]

**Development of National Capital Region**

**44. SHRI K. AKKAPPA :**

SHRI SHRIKISHAN MODI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Union Government has set up a High Power Board for co-ordinating development of the National Capital Region comprising the Union Territory of Delhi and the contiguous area of Haryana, Rajasthan and U.P.; and

(b) the extent to which the setting up of this Board has helped the States ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes, Sir.

(b) The Central Town and Country Planning Organisation, in collaboration with the Town Planning Departments of the Governments of Haryana, Rajasthan and Uttar Pradesh, has prepared a draft plan for the Region. The State Governments have set up Town Planning Divisions for taking steps to prepare development plans for their respective areas which form part of the Region, keeping in view the overall development of the Region as a whole. These Town Planning Divisions are coordinating their actions with the Central Town and Country Planning Or-